

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-63/2000/2050 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti. Anubha Das,
Principal Judge, Family Court,
Cachar, Silchar.

Dated Guwahati, the 6th April, 2018.

Sub:- **Withdrawal of Casual Leave.**

Ref:- Your e-mail dated 04.04.2018.

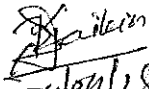
Madam,

With reference to the above, I am directed to inform you that, your prayer for withdrawal of Casual Leave on 03.04.2018 has been granted/~~rejected~~.

Yours faithfully,

 6-4-18

JOINT REGISTRAR (VIGILANCE)


04/04/18